

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

23

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/596/ (IB)/2017
NAME OF THE PETITIONER(S) : TJSV STEEL FABRICATION & GALVANIZING (I) LTD
NAME OF THE RESPONDENT(S) : RPN ENGINEERS CHENNAI PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) K. RAMASAMY
G. J. MOHAN KUNAR

Counsel for Respondent

G. J. Mohan Kumar

2) JIDYA
R. Nig + Paulbridge

Counsel for
Operational
Creditor

V. S. S. S.

ORDER

Counsel for the Petitioner/Operational Creditor present. Counsel for respondent present and stated that the respondent is intending to settle the matter with the petitioner by way of a compromise and in the process they made a proposal for paying the amount in instalments. Counsel for respondent prayed time for making his submissions in this regard. Time extended at request. Put up on 25.10.2017 at 10.30 A.M.

-sd/-
K Anantha Padmanabha Swamy
Member (Judicial)

bc